

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 15<sup>th</sup> November, 2018  
Time : 12.30 P.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant  Mr. Narinder Pal Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for CGSC
<b>FOR ADMISSION</b>			
2.	Original Application No. 712/2018 (M.A. No. 1463/2018 & M.A. No. 1464/2018)	Kote Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs for Applicant
<b>AFTER NOTICE</b>			
3.	Appeal No. 83/2018 (M.A. No. 905/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sanjay Upadhyay, Adv. for R-1
4.	Appeal No. 196/2018 (M.A. No. 1417/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
5.	Appeal No. 197/2018 (M.A. No. 1418/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
6.	Appeal No. 198/2018 (M.A. No. 1420/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
7.	Appeal No. 199/2018 (M.A. No. 1421/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
8.	Appeal No. 200/2018 (M.A. No. 1422/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 201/2018 (M.A. No. 1423/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 202/2018 (M.A. No. 1424/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana

11.	Appeal No. 203/2018 (M.A. No. 1425/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana
12.	Appeal No. 204/2018 (M.A. No. 1426/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 205/2018 (M.A. No. 1427/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 206/2018 (M.A. No. 1428/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 207/2018 (M.A. No. 1429/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 208/2018 (M.A. No. 1430/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 209/2018 (M.A. No. 1431/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 210/2018 (M.A. No. 1432/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 211/2018 (M.A. No. 1433/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 212/2018 (M.A. No. 1434/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 213/2018 (M.A. No. 1435/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 214/2018 (M.A. No. 1436/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 215/2018 (M.A. No. 1437/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 216/2018 (M.A. No. 1438/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 217/2018 (M.A. No. 1439/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 218/2018 (M.A. No. 1440/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana

27.	Appeal No. 219/2018 (M.A. No. 1441/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana
28.	Appeal No. 220/2018 (M.A. No. 1442/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 221/2018 (M.A. No. 1443/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 222/2018 (M.A. No. 1444/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 223/2018 (M.A. No. 1445/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 224/2018 (M.A. No. 1446/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 225/2018 (M.A. No. 1447/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 226/2018 (M.A. No. 1448/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 227/2018 (M.A. No. 1449/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 228/2018 (M.A. No. 1450/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
37.	Appeal No. 229/2018 (M.A. No. 1453/2018 & M.A. No. 1454/2018)	Haryana State Pollution Control Board & Anr.  Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Vikramjeet Singh, Adv.
38.	Original Application No. 726/2018 (M.A. No. 1632/2018)	Rupesh Pethe  Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of M.P.
<b>FOR COMPLETION OF PLEADINGS</b>			
39.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar  Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shiv Sagar Tiwari, Adv.
40.	Original Application No. 223/2018	Rajni Singh  Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant  Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Neeraj Malhotra, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Dileep Kr. Mishra, Adv. for R-7

41.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UP Mr. Shlok Chandra, Adv. for MoEF Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 & 12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Pradeep Misra, Adv. for UPPCB
42.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant  Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
43.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018)	Aliya Begum Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv. for MoEF Mohd. Waquas, Adv. for R-9
<b>FOR HEARING</b>			
44.	Original Application No. 613/2016 (M.A. No.1626/2018)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
<b>CASES AT SR. NO. 45 TO 51 WILL BE TAKEN-UP ON 12.12.2018 FOR HEARING</b>			
45.	<b>Execution Application No. 22/2017 IN</b> O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
46.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Lt. Col. Sarvadaman Singh Oberoi

47.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. Aman Kalra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB
48.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr. Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. B. V. Niren, Adv. for R- 2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Adv. for R-4 & 7 Ms. Hemantika Wahni, Adv. for R-8
49.	Original Application No. 378/2018 (M.A. No. 1507/2018)	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Adv. for Applicant  Mr. Nikhil Nayyar, Adv. for R-1 & 2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. M. S. Kalra, Adv. for R-4 & 5
50.	Original Application No. 425/2018  <b>WITH</b>	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Dr. Vijendra Mahndiyan, Adv. for R-5 Ms. Sweta Rani, Adv. for R-6
51.	Original Application No. 839/2018	Suresh Chandra Yadav & Anr. Vs. State of U.P. & Ors.	Mr. Anant Agarwal & Ms. Sweta Rani, Adv. for Applicant

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)